

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1101/(MAH)/2017
CA No.

CORAM:

Present:

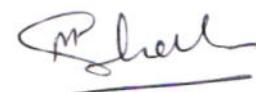
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

NAME OF THE PARTIES: Valia & Co.
V/s.
Jord Engineers India Ltd.

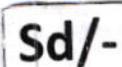
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Amir Arsiwala	Adv. for Petitioner	
②	Minesh K. Shah	Adv. for Respondent.	

ORDER

TCP No. 1101/I&BP/NCLT/MB/MAH/2017

Admitted, vide separate Order.



Sd/-

V. NALLASENAPATHY
Member (Technical)



Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)